

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 106
(IB)307/(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

Merckens Karton-UND PappenFabric GMBH	...	Applicant
Vs		
Franco Leone Ltd	...	Respondent

Order delivered on 12.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For the Applicant	: Mr. Dushyant Tiwari, Adv. Ms. Supriya Pandita, Adv.
For the Respondent	: Mr. G.P. Singh, Adv. Mr. Vikrant Bhabri, AR

ORDER

Learned counsels are directed to arrange and number to the documents filed before the Court in various applications and prepare chronology also. Adjourned to 26.02.2020.

Sd/-
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali

